

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:668

ANSWERED ON:28.07.2010

REVENUE EARNED THROUGH PROTECTED MONUMENTS

Shantha J.

Will the Minister of CULTURE be pleased to state:

- (a) the details of those protected monuments in the country where ticket is being levied, State-wise;
- (b) the revenue earned through the sale of tickets each year during the last three years and the current year; and
- (c) the total amount spent on renovation and maintenance of these monuments during the said period?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) There are 116 ticketed monuments, archaeological sites and remains under the Archaeological Survey of India. The details are at the Annexure.

(b) The revenue earned through the sale of tickets during the last three years (financial year) and from April to June, 2010, is as under:

Year Amount
 (Rupees in Crores)

| | |
|-------------------|----------|
| 2007-08 | Rs.71.46 |
| 2008-09 | Rs.66.68 |
| 2009-10 | Rs.76.49 |
| 2010-11 | Rs.10.87 |
| (upto June, 2010) | |

(c) The amount spent on renovation and maintenance of these monuments during the said period is as under:

Year Amount
 (Rupees in Crores)

| | |
|-------------------|----------|
| 2007-08 | Rs.29.20 |
| 2008-09 | Rs.31.78 |
| 2009-10 | Rs.34.10 |
| 2010-11 | Rs.08.08 |
| (upto June, 2010) | |